

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO-1136**  
TO BE ANSWERED ON-08.02.2018

**ESTABLISHMENT OF WASTE-TO-ENERGY PLANTS**

1136. SHRI PARVESH SAHIB SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether any waste-to-energy plants have been established in the country and if so, the details thereof, State-wise;
- (b) whether the plants have been established under the aegis of the Government or a public sector undertaking or under a Public Private Partnership (PPP) model;
- (c) whether there are any plans underway to establish more such plants and if so, the details including timelines, thereof;
- (d) whether the Government has instituted a system to periodically review the performance of such units and if so, the details thereof; and
- (e) whether the performance of the existing plants has been audited and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)  
(SHRI R.K. SINGH)

(a) to (c): The Ministry of New and Renewable Energy (MNRE) provides Central Financial Assistance (CFA) for setting up of waste to energy plants utilizing agricultural waste, urban waste, industrial waste and Municipal Solid Waste (MSW) to generate power. In addition, the Swachh Bharat Mission under Ministry of Housing and Urban Affairs also provides central assistance of 35% of the total project cost as per the guidelines for Solid Waste Processing including waste to energy projects. The Ministry of New and Renewable Energy (MNRE) supported 180 waste-to-energy plants based on Municipal Solid Waste (MSW), Urban, Industrial and agricultural waste / residues for generation of power, biogas and bioCNG to meet thermal and electrical energy needs of industries and for production of BioCNG for transportation as well as cooking fuel etc. These plants have been established involving industries and private sector following Public Private Partnership (PPP) model. State-wise details of waste-to-energy plants with installed capacity and number of plants set up, as on 31.01.2018, are given in Annexure.

(d) & (e): The State Nodal Agencies closely monitor the performance of waste to energy plants. The Ministry also carries out third party evaluation of the waste to energy programme.

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**Annexure referred to in reply to parts (a) to (c) of the Lok Sabha Starred Question No 1136  
for 08/01/2018 regarding "Establishment of Waste-to-Energy Plants"**

**State-wise details of waste-to-energy plants set up  
with installed capacity and number of plants, as on 31.01.2018**

Sl. No.	Name of State / Union Territories	MSW based Power Plants	Agricultural, Urban & Industrial Effluent/Waste based Waste to Energy plants			
			Grid Power	Off-grid Power	Biogas	BioCNG
			<i>MW (No. of plants)</i>	<i>MW (No. of plants)</i>	<i>MW (No. of plants)</i>	<i>m<sup>3</sup>/day (No. of plants)</i>
1	Andhra Pradesh	-	23.16 (4)	17.66 (12)	74,640 (6)	-
2	Bihar	-	-	-	12,000 (1)	-
3	Chhattisgarh	-	-	0.33 (1)	-	-
4	Delhi	52.00 (3)	-	-	-	-
5	Gujarat	-	-	11.28 (10)	24,840 (4)	12,538 (2)
6	Haryana	-	-	4.0 (2)	-	2,050 (2)
7	Himachal Pradesh	1.75 (1)	-	-	12,000 (1)	-
8	Karnataka	-	1.00 (1)	4.8 (3)	58,080 (3)	-
9	Kerala	-	-	-	2,760 (1)	-
10	Madhya Pradesh	9.00 (1)	3.9 (2)	-	5,640 (3)	1,200 (1)
11	Maharashtra	3.00 (1)	9.59 (3)	14.63 (10)	73,080 (8)	19,533 (3)
12	Punjab	-	9.25 (2)	4.17 (3)	33,720 (5)	1,847 (1)
13	Rajasthan	-	-	3.0 (1)	-	4,000 (2)
14	Tamil Nadu	-	6.4 (3)	4.05 (3)	1,42,920 (27)	-
15	Telangana	-	18.5 (3)	1.0 (1)	30,000 (4)	-
16	Uttar Pradesh	-	-	44.63 (22)	46,200 (4)	-
17	Uttarakhand	-	-	1.89(2)	67,200(5)	5,460(1)
18	West Bengal	-	-	-	14,040(2)	-
	<b>Total</b>	<b>65.75 (6)</b>	<b>71.8 (18)</b>	<b>111.44 (70)</b>	<b>5,97,120 (74)</b>	<b>46,628 (12)</b>